3935

suming State varies between Rs. 91 and Rs. 102 per quintal. Central Government issues this rice at a uniform issue price to all the States at its pooled economic cost, viz. Rs. 96 per quintal.

†Ратмонача COLLIERY

*390. SHRI Z. A. AHMAD : Will the Minister of LABOUR AND REHA-BILITATION be pleased to state :

- (a) whether the Prime Minister received a telegram from Shri Bhupesh Gupta, M.P. regarding Patmohana Colliery in West Bengal.
- (b) if so, what were the contents of the telegram; and
 - (c) what action has been taken thereon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

- (a) Yes, Sir.
- (b) The telegram contained the following allegations :-
 - Over 1000 workers have been illegally kept out of job without wages while new hands are being employed;
 - including weekly (ii) Legal dues wages remain unpaid;
 - (iii) Hired 'Goondas' of the management are intimidating and terrorising workers to make them leave their quarters; and
 - (iv) Industrial Relations Machinery and police authorities are callous,
- (c) Enquiries were made into the complaints made by Shri Bhupesh Gupta and the following action was taken :—
 - (i) The dispute over this issue which affects about 350 workmen was referred to adjudication on Novemener 4, 1968.

The allegation that new workers are being employed has not been substantiated. The management have given an assurance that new workers would not be employed.

(ii) As regards non-payment of dues the prosecution under the Payment of Wages (Mines) Rules has already been sanctioned.

to Questions

(iii) and (iv) Regarding intimidation and harassment of workers, no concret example has been cited. However, the Central Industrial Relations Machinery is keeping a close watch over the situation.

PANEL OF EXPERTS TO ESTIMATE CROP PROSPECTS

*554. SHRI BABUBHAI M. CHINAI: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether there is any proposal under Government's consideration to constitute a panel of experts to estimate crop prospects; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHEB SHINDE): (a) No such proposal is under consideration of the Government at present.

(b) The question does not arise.

दिल्ली दुग्ध योजना का दूध *555. श्री प्रेम मनो**हर**ः

श्री पीताम्बर दास :

श्री जगदम्बी प्रसाद यादवः

श्री एन० के० शेजवालकरः

श्री मान सिंह वर्मा :

क्या खाद्य तथा कृषि मंत्री यह बताने की क्रपाकरेंगे कि :

- (क) क्या यह सच है कि दिल्ली दुग्ध योजना द्वारा जनता को विशुद्ध दूध नहीं दिया जाता है:
- (स) क्यायहभीसच हैकि दिल्लीद्रध योजना द्वारा आयातित दुग्ध चूर्ण का उपयोग दूध का उत्पादन करने के लिए किया जा रहा है; और

[†]Transferred from the 5th December, 1968.

(ग) यदि हां, तो इसके कारण क्या है ?

f[D. M. S. MILK 555. SHRI **PREM** MANOHAR SHRI PITAMBER DAS SHRI J. P. YADAV : SHRI K. SHEJWALKAR SHRI MAN SINGH VARMA Will the Minister of FOOD ANE AGRICULTURE be pleased to state

(a) whether it is a fact that the Delhi Milk Scheme does not supply pure milk to the public:

- (b) whether it is also a fact that imported milk powder is being utilised by the Milk Scheme for production of milk; and
 - (c) if so, the reasons therefor?

खाद्य, कृषि, सामुदायिक विकास और सह-कारिता मंत्रालय में राज्य मंत्री (श्री अण्णा साहेब शिन्दे): (क) जी नहीं।

(ख) जी हां।

(ग) दूघ की अधिप्राप्ति में प्राकृतिक कारणों से एक मौसम से दूसरे मौसम में अन्तर होता है। यह गर्मी में तेजी से कम हो जाती है। इसके मुकाबले में, दिल्ली दुग्घ योजना को दूध के वितरण की सुस्थिर रखन। पड़ता है। ताजे दूध की अधिप्राप्ति की कमी को पूरा करने के लिए आयातित स्प्रेटा दुग्ध चूर्ण का उपयोग किया जाता है।

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT
COOPERATION (SHRI ANNASAHEB SHINDE): (a) No, Sir.

- (b) Yes, Sir.
- (c) Procurement of milk varies from season to season due to natural causes, going down sharply in summer against this the Delhi Milk Scheme has to maintain distribution of milk at a steady level. Imported skimmed milk powder is utilised for making up shortfall in procurement of fresh milk.]

JSUPPLY OF PESTICIDES EMULSION TO FARMERS

- 344. SARDAR NARINDAR SINGH BRAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
 - (a) whether the pesticide emulsion sup-
- English translation. ^Transferred from the 3rd Decembei 1968.

plied to farmers to spray their fields is tested or supervised by the Government of India ;

(b) if not, who is responsible for the supply of impure pesticide and the damage caused by improper emulsion or due to some other fault of the pesticide supplied to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, DEVÉLOPMENT COMMUNITY COOPERATION (SHRI ANNASAHEB SHINDE) : (a) Pesticides in emulsion are tested for their formulations specifications by the Indian Standards Institution under the voluntary certification mark scheme at present. The Insecticide Act, 1968 which has recently been enacted invisages the setting up of an Insecticide Board registration committee and an Inspectorate. After the regulations under this Act have been framed, it would be possible for the Government of India to undertake on-the-spot checking of pesticides and their formulations.

(b) The Indian Standards Institution gives third party guarantee about the purity of the contents of the packages bearing ISI Certification Mark and the farmers are advised to purchase pesticides and formulations bearing the ISI Certification Mark. If any farmer prefers to purchase materials not marked under the ISI scheme and the same are found to be substandard and impure, the responsibility naturally is of the farmer himself. It is hoped that the implementation of the provisions of the Insecticides Act, 1968 would go a long way in eliminating sale of substandard and impure materials.

RICE IMPORT DURING

1968

- 556. SHRI KESAVAN (THA-ZHAVA) Will the Minister of FOOD AN AGRICULTURE be pleased to state :
- (a) the names of the countries from where rice is being imported during the current year;
- (b) the quantity of rice imported from each such country so far in 1968; and
- (c) the import price of rice during the

above period from each country?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE, COOPERATION SHINDEY (SHRI (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.